

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4572
ANSWERED ON:22.04.2013
SETTING UP OF A REGULATOR FOR ROAD SECTOR
Meghwal Shri Arjun Ram

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to set up an independent regulator for resolving the issues relating to road sector/ highway projects as well as contractual problems;
- (b) if so, the details thereof along with the key functions of the proposed regulator and the powers delegated to the same; and
- (c) the time by which this body is likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) Yes, Madam. The Government has announced to constitute a regulatory authority for the road sector to address the challenges such as financial stress, enhanced construction risk and contract management issues that are best addressed by an independent regulator. The matter has been examined in the Ministry of Road Transport & Highways. Further consultation with various stakeholders on the issue of setting up of the proposed independent regulator is in the pipeline. As many of the important issues like scope for the proposed regulator, degree of autonomy and its constitution have not been finalised, it is not possible to indicate any fixed time frame.